INTERNATIONAL LAW ASSOCIATION – CHANDIGARH CHAPTER
CORDIALLY INVITES YOU TO A SYMPOSIUM ON
CLIMATE CHANGE - FUTURE CHALLENGES
AT
THE CHANDIGARH JUDICIAL ACADEMY, SECTOR 43, CHANDIGARH
ON
SATURDAY 20 MARCH 2010
HON’BLE MR. JUSTICE MUKUL MUDGAL
CHIEF JUSTICE
PUNJAB & HARYANA HIGH COURT, CHANDIGARH
HAS KINDLY CONSENTED TO INAUGURATE THE SEMINAR

R.S.V.P.
Mr. Arun Palli, Senior Advocate
(Mob. 9814008562)
Mr. Sanjeev Sharma, Senior Advocate
(Mob. 9888017329)

PROGRAMME

9.30 – 10.00 A.M. Registration and Tea.

10.00 A.M. Inauguration by Hon’ble Chief Justice and Lighting of Lamp.

10.05 – 10.10 A.M. Welcome Address by Hon’ble Mr. Justice M.M. Kumar, President Chandigarh Chapter ILA.


10.40 – 11.55 A.M. Prof. (Mrs.) Alka Grover, D.A.V. College, Chandigarh.

10.55 – 11.10 A.M. Presidential Address by Mr. Justice Mukul Mudgal, Chief Justice Punjab and Haryana High Court, Hony. Secretary, ILA (Indian Branch).

11.10 – 12.00 Noon Key Note Address by Ms. Sunita Narain, Director, Centre for Science and Environment, New Delhi.

12.00 – 12.30 P.M. Open House and Interactions.

12.30 – 12.35 P.M. Presentation of Mementos.

12.35 – 12.40 P.M. Vote of Thanks by Hon’ble Mr. Justice Surya Kant.

12.40 – 12.41 P.M. National Anthem.

Lunch will follow the Symposium for all Attendees.
INTERNATIONAL LAW ASSOCIATION
(REGIONAL BRANCH, INDIA)
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The Honorary Secretary
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Regional Branch (India)
New Delhi

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